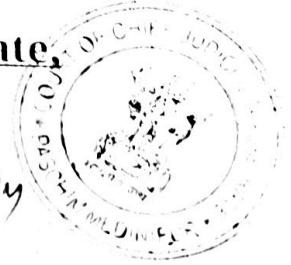


Office of the Chief Judicial Magistrate,
Paschim Medinipur



Order No 103 Dated 29/07/21


The Holiday Roster in respect of the Judicial Magistrates under the establishment of the Chief Judicial Magistrate's Court, Paschim Medinipur for the month of August 2021 is arranged in the following way. No adjourned old cases shall be put up before the magistrate concerned on such dates excepting for the purpose of accepting of the bail bond as per order of the Hon'ble Court and the Ld Sessions Judge, Paschim Medinipur.

The Holiday Remand File shall be put up before the Ld Magistrate in their Eflash on the specified dates on 12.00 noon. It will be subjected to changes in case of urgency as per the convenience of the officer.

Ld Judicial Magistrate 6th Court to hold the remand file in case of unforeseen holiday/holidays.

The Bench Clerk of the concerned courts are directed to make arrangement so that the Eflash registers open on the following dates

Name of the Court	August, 2021
Judicial Magistrate 1 st Court, Paschim Medinipur	19-08-2021
Judicial Magistrate 3 rd Court, Paschim Medinipur	14-08-21 & 15-08-21
Judicial Magistrate 4 th Court, Paschim Medinipur	01-08-21 & 08-08-21
Judicial Magistrate 5 th Court, Paschim Medinipur	22-08-2021
Judicial Magistrate 6 th Court, Paschim Medinipur	28-08-21, 29-08-21 & 30-08-21


Chief Judicial Magistrate
Paschim Medinipur

Office of the Chief Judicial Magistrate,
Paschim Medinipur

Memo No 558 dt 29/07/21

- Forwarded to:
1. The Judge-in-charge, Nazerath Dept, Paschim Medinipur
 2. The Judicial Magistrate 1st/3rd/4th/5th/6th Court Paschim Medinipur
 3. The A.P.P Paschim Medinipur
 4. C.C.O Paschim Medinipur
 5. The Secretary, Criminal Bar Association.


Chief Judicial Magistrate
Paschim Medinipur